CENTRAL ADMINISTRATIVE TRIBUNAL KOLKATA BENCH, KOLKATA



O.A/350/1775/2018

Date of Order: 26.11.2019

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

Sri Shyamal Sarma, son of Sri Nepal Sarma, by faith-Hindu, by occupation working under the respondent authority and residing at A-11/12, Anandanagar, south Behala Road, Kolkata-700061, working as Senior Audit Officer, under Director General (commercial Audit) Ex-officio Member Audit Board I, No. 1, Council House Street, Kolkata – 700001.

··Applicant

Versus

- Union of India, through the Secretary, Comptroller and Auditor General of India, Pocket 9, Din Dayal Upadhyaya Marg, New Delhi - 110124.
- 2. The Director General, Office of the Director General of Commercial Unit and Ex-officio, MAB-1, No. 1, Council Street House, Kolkata 700001.
- 3. The Deputy Director, Office of the Director General of Commercial Unit and Ex-officio, MAB-1, No. 1, Council Street House, Kolkata 700001.

Respondents

For The Applicant(s): Mr. N. Roy, counsel For The Respondent(s): Mr. S. Panda, counsel

ORDER (ORAL)

Per: Ms. Bidisha Banerjee, Member (J):

Heard ld. counsel for both sides.

- 2. Ld. counsel for the applicant submits that since the applicant, who had challenged his transfer, has been brought back to his parent place from where he was transferred and nothing further remains to be adjudicated in this case, the O.A has become infructuous.
- 3. Accordingly, the O.A is disposed of as infructuous. No costs.

(Nandita Chatterjee) Member (A) (Bidisha Banerjee) Member (J)

